

ANNEXURE - 7

Name of the corporate debtor: V R V TEXTILES LIMITED; Date of commencement of CIRP: 26/10/2021; List of creditors as on: 20/11/2021

List of operational creditors (Government Dues)

(Amount in ₹)

SL.N	Details of Claimants		DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS IF ANY
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party	% of Voting inCOC					
	Department	Government											
1	The Commissioner of Income Tax	Central Govt.			539830		No	0	0	0	0	0	Claim admitted based on books of A/c
2	DCTO (Professional Tax)	Central Govt.			69780		No	0	0	0	0	0	Claim admitted based on books of A/c
3	Kakumanu Grama Panchayithi Tax	State Govt.			1854023		No	0	0	0	0	0	Claim admitted based on books of A/c
4	Regional PF Commissioner	Central Govt.			86759		No	0	0	0	0	0	Claim admitted based on books of A/c
5	The Commissioner of Income Tax (TDS)	Central Govt.			378177		No	0	0	0	0	0	Claim admitted based on books of A/c
6	The Commissioner of Service Tax	Central Govt.			6144		No	0	0	0	0	0	Claim admitted based on books of A/c
7	The commissioner of Custom-EPCG	Central Govt.			41223000		No	0	0	0	0	0	Claim admitted based on books of A/c
	TOTAL AMOUNT OF CLAIM				44157713								



J. JOHN OHILVI

IBBI/IPA-N00902/2019-20/12921

INTERIM RESOLUTION PROFESSIONAL

V R V TEXTILES LIMITED (Under CIRP Process)